

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 14687/2015

THE REGIONAL PROVIDENT FUNDS COMMISSIONER & ANR. Appellant(s)

VERSUS

M/S PREETI NURSING HOME & ORS.

Respondent(s)

Date : 14-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Rashmi Malhotra, AOR

For Respondent(s)

Mr. Shwetank Sailakwal, Adv.

Mr. Upendra Mishra, Adv.

Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete. Respondent No.1 has already filed the counter affidavit. Respondent Nos. 2 and 3 have been deleted vide order dated 27.3.2015 of the Hon'ble Judge in Chambers. Id. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG